

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 4070**  
**(TO BE ANSWERED ON 07.04.2022)**

**VACANCIES IN PRASAR BHARATI**

**4070. SHRI JAWHAR SIRCAR:**

**Will the Minister of Information and Broadcasting be pleased to state:**

- (a) the reasons why the post of Chairman of Prasar Bharati has been kept vacant for an indefinite period and by when it will be filled up;
- (b) the reasons why the second most important post in Prasar Bharati, namely the Member (Personnel) has deliberately been kept vacant for five years;
- (c) the number of ‘experts’ and ‘consultants’ who have been appointed or engaged during these five years even without a Member (Personnel); and
- (d) the posts that are lying vacant in Prasar Bharati and its two wings and decision of Government regarding its manpower audit, cadre reorganisation and recruitment?

**ANSWER**

**THE MINISTER OF INFORMATION AND BROADCASTING; AND  
MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH  
THAKUR]**

(a) and (b): CEO Prasar Bharati is officiating as the Chairman of the Board as per Section 8 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 since the term of previous Chairman Dr. A. Suryaprakash ended in February 2020. The post of Member (Personnel) was advertised & applications have been received.

(c): Prasar Bharati has engaged a total of 20 persons including 15 retired government servants as “experts” or “consultants” on contract basis during the last five years purely on functional requirement basis. 10 of these engagees are in position at present.

(d): There are various posts currently vacant in All India Radio and Doordarshan at various levels. However, in pursuance of the Prasar Bharati (Broadcasting Corporation of India) Establishment of Recruitment Board Rules, 2020 notified by the Ministry of Information & Broadcasting in the Gazette of India Extraordinary dated 12.02.2020, Prasar Bharati Recruitment Board (PBRB) has been constituted on 01.07.2020 for recruitments in Akashvani (All India Radio) and Doordarshan for the posts carrying scale of pay less than that of a Joint Secretary to the Government of India by Direct Recruitment/Departmental Competitive Examination/Deputation.

In addition, to review the manpower requirement across AIR and DD in Prasar Bharati based on modernised broadcast technologies, latest production techniques and global industry best practices, a comprehensive Manpower Audit has been undertaken by Prasar Bharati. Due to emergence of new broadcast technologies and modernisation, several extant roles have been rendered redundant. The revised staffing requirements for all stations have been determined based on the same, as recommended by the Manpower Audit.

Further, Prasar Bharati Board has revised its Contractual Engagement Policy to infuse fresh talent for smooth broadcasting of various programs from across stations in line with the recommendations of the Manpower Audit.

\*\*\*\*\*